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CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD.

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Registration T.A.No. 622 of 1986
(Civil Appeal No. 223 of 1981
arising out of O.S.No. 531 of 1980)

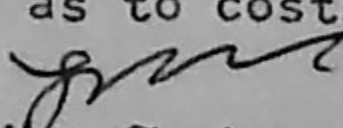
Union of India . . vs. . .Amar Singh and others

—
Hon'ble Justice Shri S.Zaheer Hasan, Vice Chairman.

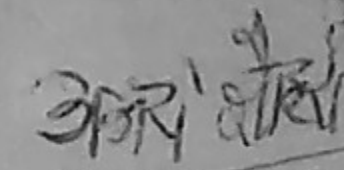
Hon'ble Shri Ajay Johri, Member (A.)

Shri P.N. Katju, learned counsel for
the appellant states that he does not want to
press the appeal.

This application (Civil Appeal No. 223 of
1981) is dismissed as not pressed. However, we
make no order as to costs.


Vice Chairman.
March 30, 1987.

R.Pr./


Member(A).

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